

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 207  
CA No. 33/425/JPR/2020  
CP No. 195/241(1)/JPR/2019  
Under Section 425 of  
Companies Act, 2013

**In the matter of:**

**Mr. Shanti Lal Maroo**

...Petitioner

**Versus**

**M/s American International Health Management Ltd. & Ors.**

...Respondents

Due to paucity of time, the matter could not be taken up. Post the matter  
to 24.04.2023.

  
**(Prabhu Dayal Sewda)**  
**Court Officer**

March 14, 2023